

कर्मचारी राज्य बीमा निगम द्वारा एलाम्बिक ग्लास इन्डस्ट्रीज, बड़ादा और बंगलौर के विरुद्ध कार्यवाही

1314. श्री निहाल सिंह: क्या धन मंत्री एलाम्बिक ग्लास इन्डस्ट्रीज, बड़ादा और बंगलौर में कार्य कर रहे कर्मचारियों के बारे में 27 मार्च, 1980 के अतिरिक्त प्रश्न संख्या 2072 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि कर्मचारी राज्य बीमा निगम द्वारा इन उद्योगों के विरुद्ध की गई कार्यवाही का व्यौरा क्या है और इस संबंध में कितना और अधिक समय लिये जाने की संभावना है ?

धन: मंत्रालय में राज्य मंत्री (श्री टी. अंजैया): कर्मचारी राज्य बीमा निगम ने सूचित किया है कि मैसर्स एलाम्बिक ग्लास इन्डस्ट्रीज, बड़ादा ने ठेकेदारों के माध्यम से नियोजित कर्मचारियों के संबंध में अंशदान अभी तक जमा नहीं कराए हैं। अतः देय राशियों की वसूली के लिये उनके विरुद्ध कार्यवाही प्रारंभ की गई है।

Bridge over Damodar River

1315. SHRI SOMNATH CHATTERJEE:

SHRI KRISHNA CHANDRA HALDER:
SHRI SUSHIL BHATTACHARYA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government will consider the demand of West Bengal Government to grant money for the construction of a bridge over the Damodar River at Dishergarh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) to (c). The proposed bridge over Damodar, when constructed, would fall on a State road. It is, therefore, the concern of West Bengal Government. The State Government have

asked for Central financial assistance amounting to Rs. 15 crores for this bridge under the Central aid programme of State Roads of inter-State or Economic Importance. The Government of India are, however, unable to accede to the State Government's request as there is no provision at present for considering any new work under the aforesaid programme.

Lock-out in Kesoram Cotton Mills, Calcutta

1316. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR be pleased to state:

(a) whether he had convened a conciliation meeting in Delhi on 17-4-1980 to try to find a solution to the prolonged lock-out in Birla's Kesoram Cotton Mills, Calcutta which has been continuing since January, 1980;

(b) if so, whether he made any specific proposals at the meeting to enable the factory to resume production; and

(c) the attitude of the management and the union thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Yes, Sir. Various proposals were discussed and no specific proposal was made by the then Labour Minister.

(c) The factory has since re-opened on 5th June, 1980.

Wage Panel for Port and Dock Workers

1317. SHRI P. M. SAYEED:
SHRI M. V. CHANDRASHEKHARA MURTHY:
SHRI SUBHASH CHANDRA BOSE ALLURI:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have set up a 12-member Wage Panel to go